

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/529/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : GLOBAL COMMUNICATION SERVICES HOLDING LTD & 1  
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES AND HOLDINGS LTD  
UNDER SECTION : 433 (E ) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	SUKRITH PARTHASARATHY	COUNSEL FOR PETITIONER ON BEHALF OF ARUN KARTHIK MOHAN	Wm infan h...
②	M.ROSHAN ATIQ for PAVAN JHABAKH	COUNSEL FOR RESPONDENT	M. Roshan Atiq

ORDER

Counsels for both the parties present. Counsel for Petitioner sought time for arguments. At request, time is enlarged. Put up on 10.08.2017 at 10.30 A.M.

Sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

Sd/-  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)